GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 4715 TO BE ANSWERED ON 22ND JULY, 2019

Complaints against NCTE

†4715. SHRI SADASHIV LOKHANDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether NCTE has become a corrupt institution as a result of which several institutions imparting B.Ed. training have become reduced to money minting institutions due to which standard of education is declining;
- (b) the number of complaints received regarding the functioning of NCTE during the last three years; and
- (c) the number of guilty and corrupt persons identified/action taken against them on the basis of the said complaints?

A N S W E R MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(d) & (b): No Sir, National Council for Teacher Education (NCTE) have received 143 complaints during the last three years, as under:

2016-2017	45
2017-2018	44
2018-2019	54

(c) : Complaints are dealt with as per instructions of Department of Personnel & Training (DOPT) and Central Vigilance Commission (CVC).

During the period 01.04.2016 to 31.03.2019, action has been taken on the complaints received against the officials of NCTE and charge sheets have been issued to 05 officials and penalties have been imposed on 04 officials including 03 major and 01 minor penalties.
